

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 228
CP-214/ND/2021

IN THE MATTER OF:

Sh. Rajeev Behl

... Applicant/Petitioner

Versus

**M/s. Realtech Infrastructure Ltd. &
Ors.**

... Respondent

Under Section: 241/242

Order delivered on 19.04.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the Respondent : Adv. Saurabh D Karan Singh, Adv. Ishaan Jain

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

List along with CP-13(ND)2016 on 07.05.2024 on the top of the board.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-

**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**